

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00744/2018
(in OA 200/00305/2018)

Jabalpur, this Friday, the 20th day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India, through its Secretary, Ministry of Defence, South Block, New Delhi, Pin code 110011
2. Ordnance Factory Board, Ayudh Bhavan, 10-A, Shaheed Khudiram Bose Road, Kolkata, Pin-700001
3. Sr. General Manager, Vehicle Factory, Jabalpur, Pin-482009

-Applicants (respondents in O.A.)

(By Advocate –Shri D.S.Baghel)

V e r s u s

Smt. Saroj Dahayat, wife of Late Dayaram Dahayat,
Aged about 55 years, resident of 39, Siddhbaba Ward,
In front of Prem Tent House, Gopal Hotel Lalmati,
Jabalpur, M.P., Pin-482001 (Mobile No. 957511777)

-Respondent (Applicant in O.A.)

ORDER (ORAL)

This Misc. Application has been filed for extension of time for implementing the orders passed by this Tribunal on 04.05.2018 in O.A. No. 200/00305/2018.

2. In order dated 04.05.2018 (Annexure M/1) the competent authority was directed to decide the representation of the

applicant within a period of 60 days from the date of receipt of certified copy of this order.

3. The applicant (respondent in O.A.) had filed Misc. Application No. 200/00744/2018 in which they submit that the representation of the applicant has already been forwarded for adjudication to applicant No. 2. Therefore applicants (respondents in O.A.) pray to grant additional two months time to comply with the above said order.

4. As prayed for, further two months' time is granted to the applicants (respondents in O.A.) to comply with the order dated 04.05.2018 passed in O.A. No. 200/00305/2018.

5. Accordingly, the Misc. Application No. 200/00744/2018 is disposed off.

(Ramesh Singh Thakur)
Judicial Member
rn

(Navin Tandon)
Administrative Member